

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 105  
IA No. 222/JPR/2021  
CP No. (IB)- 266/10/JPR/2019  
Under Section 10 of IBC, 2016

**In the matter of:**

**Chiraayush Stock Consultants Pvt. Ltd.**

.... Applicant

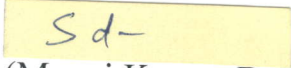
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**


**Present Through Video Conferencing: -**

For the Applicant : Vani Vyas, Proxy Counsel

**ORDER**

Heard Ms. Vani Vyas, Proxy Counsel appearing on behalf of the Applicant submits that the arguing counsel in this matter is on his legs before some other Court. List the matter on 10.07.2023.

  
(Manoj Kumar Dubey)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

May 23, 2023